MONTHLY STATEMENT OF CASES FOR THE MONTH OF MAY, 2022 HIGH COURT OF MEGHALAYA

	CVI	11010	
ANN	LA	KIL-	1

Name of the State/UT	(Opening Ba	lance	Ins	titution du month		Dispo	osal Cases of month		Closin	ng balance of the mo			rease or dec cy vis a vis month		Disposal of cases which as more than five years old			Pendency of cases which are more than five years old at the end of the month		
High Court	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	902	96	998	84	14	98	85	16	101	901	94	995	-0.11%	-2.08%	-0.30%	0	0	0	110	1	111

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	